

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank ... Petitioners/Applicant
Vs
Bhushan Power and Steel Limited ... Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code (CIRP)

Order delivered on 19.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant: Mr. Sanjay Bhatt, Mrs. Aarti Sehgal, Amitabh, Mr. Arvind Pandey, Mr. Ramesh Chandra, Mr. A.S. Chandhiok, Mr. Arvind Kr. Gupta, Ms. Purti Marwala, Ms. Henna George, Mr. U.K. Chaudhary, Mr. Varun Varma, Ms. Shweta Kakkar, Ms. Priya Agarwal, Nikhil Palli, Mr. Parnav Chadha, Mr. Arun Kathpalia, Sr. Adv. Mr. Manmeet Singh, Ms. Anjali, Ms. Nishtha Chaturvedi, Mr. Bani Brar, Ms. Aditi Mohapatra, Manu Beri, Mr. Dhruv Gupta, Mr. Samant Batra, Mr. Arvind Kumar, Adv.

For the RP: Mr. Shantanu Chaturvedi, Ms. Char Bansal, Advs.

For the OC: Mr. Arjun Asthara, Mr. Amit Singh, Mr. Sahil Mongia, Ms. Srishti & Mr. Sreenita Ghosh, Advs.

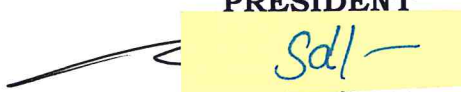
For the CoC: Mr. Ramji, Sr. Adv. Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa, Mr. Aditya, Ms. Sylona Mohapatra, Advs.

For the Ex-Directors: Dr. U.K. Chaudhary, Sr. Adv., Mr. Dhruv Gupta, Adv.

ORDER

Part Heard on 25.03.2019.


(M.M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)